

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2001
ANSWERED ON:08.03.2013
CHILD ABUSE
Venugopal Shri P.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of cases of child abuse reported from different child care centres in the country during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has asked the States/UTs to identify and register all child care institutions functioning in their States/UTs; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): As per the information provided by the National Commission for Protection of Child Rights (NCPCR), State/UT-wise number of complaints and suo moto cases related to child abuse in different child care centres, dealt by them during each of the last three years and the current year, is Annexed.
- (b) & (c): The Ministry of Women and Child Development has been strongly urging the State Governments/UT Administrations from time to time to identify and register all child care institutions under the Juvenile Justice (Care and Protection of Children) Act, 2000, with the intent of enforcing minimum standards of care, under the Act and Rules there-under, for the services provided for children in these Institutions.